

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.2113/2011

[Arising out of impugned final judgment and order dated 27-09-2010 in CMWP No.7335/1987 passed by the High Court of Judicature at Allahabad]

SMT JAI SHREE DEVI (DEAD) THROUGH LRS. & ORS. Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS. Respondent(s)

(IA No. 119207/2019 - EXEMPTION FROM FILING O.T.
IA No. 119205/2019 - INTERVENTION/IMPLEADMENT)

Date : 26-11-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Sharmila Upadhyay, AOR
 Mr. Pawan R. Upadhyay, Adv.
 Mr. Matrugupta Mishra, Adv.
 Mr. Sarvjit Pratap Singh, Adv.
 Ms. Sonakshi, Adv.
 Mr. Harsh Jain, Adv.

For Respondent(s) Mr. Tanmaya Agarwal, AOR
 Mr. Shwetank Sailakwal, Adv.
 Mr. Wrick Chatterjee, Adv.
 Mrs. Aditi Agarwal, Adv.

Ms. Mridula Ray Bharadwaj, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 11th February, 2025.

(VIJAY KUMAR)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)